COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 80 OF 2016

Dated: 22nd May, 2018

Present: Hon'ble Mr. I.J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Bangalore Electricity Supply Co. Ltd. ... Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Mr. Ashok Bannidinni

Counsel for the Respondent(s) : Mr. Anand K. Ganesan

Ms. Swapna Seshadri

Ms. Rhea Luthra

Ms. Neha Garg for R-1

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on <u>18.09.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk